

NEW RAILWAY LINES IN ORISSA

951. **Shri R. N. S. Deo:** Will the Minister of Railways be pleased to state:

(a) whether Government have received any representation for the construction of new Railway lines in Orissa this year to provide relief work to the unemployed; and

(b) if so, the steps taken or proposed to be taken by Government in the matter?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Yes, Sir, all possible steps are being taken to commence construction of a new line during the current financial year or early in 1955-56.

RECRUITMENT

952. **Shri N. Rachiah:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that 200 persons were recruited for class IV posts in Railway Workshop, Mysore during the last six months; and

(b) if so, the number of Scheduled Caste candidates among them?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) and (b). Out of 199 persons so recruited, 31 belonged to the Scheduled Castes.

REVENUE FROM OVERSEAS COMMUNICATIONS SERVICES

953. **Shri K. C. Sodhia:** Will the Minister of Communications be pleased to state:

(a) the total contribution of (i) the Press and (ii) the general public to the revenues of the Overseas Communication Service during 1953-54; and

(b) what percentage did each bear to the total revenue?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) and (b) A statement containing the required information is laid on the Table of the Sabha. [See Appendix VI, annexure No. 51.]

RAILWAY SERVICE COMMISSION

954. **Sardar Hukam Singh:** Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Office of the Railway Service Commission, Allahabad, has been shifted to a new premises;

(b) if so, the excess in annual rent that this change has involved; and

(c) whether about two-thirds of the new building is being occupied by the Senior Staff for their residential purposes?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes, Sir.

(b) The annual rent payable for the new building including Municipal taxes is Rs. 13,376/5/- out of which a sum of Rs. 4,848/- per annum is recoverable as rent from the officers and staff residing therein. The net rent payable from Railway Revenues is actually Rs. 78/5/- per annum less than that of the previous building.

(c) No.

RAILWAY EMPLOYEES

955. **Shri I. Eacharan:** Will the Minister of Railways be pleased to state:

(a) the number of persons appointed to class III and class IV posts in the Integral Coach Factory, Perambur during the period from January to October, 1954;

(b) the number of technical and non-technical personnel among them respectively; and

(c) the number of Scheduled Caste candidates recruited to each category during the above period?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Class III — 126; Class IV — 266.

(b)	Technical	Non-Technical
Class III	54	72
Class IV	218	48
(c)		
Class III	3	3
Class IV	27	7

CENTRAL STUD BULL FARM

956. Dr. Ram Subhag Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government propose to establish a Central Stud Bull Farm at Bangalore;

(b) if so, when the farm is likely to be established; and

(c) the cost involved in establishing it?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) No.

(b) and (c). Do not arise.

INTERNATIONAL CONGRESS OF HISTORY OF MEDICINE

957. Shri Randaman Singh: Will the Minister of Health be pleased to state:

(a) whether it is a fact that no official or non-official representatives were sent at the International Congress of History of Medicine held in Rome recently although invitations were received; and

(b) if so, the reason therefor?

The Minister of Health (Rajkumari Amrit Kaur): (a) Yes.

(b) Government did not consider it necessary to depute any representative to this Congress, mainly on the ground of economy.

L NG STAPLE COTTON

958. Sardar Iqbal Singh: Will the Minister of Food and Agriculture be pleased to state:

(a) the varieties of long staple cotton that are grown in India;

(b) the quantity of each variety produced annually; and

(c) the staple length of each variety of such cotton?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) to (c). A statement containing the required information is placed on the Table of the House. [See Appendix VI, annexure No. 52.]

TAXES ON CATTLE

959. Shri Dasaratha Deb: Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received any representation demanding the cancellation of taxes on cattle, from the people of Sabroom in Tripura; and

(b) if so, what steps have been taken so far in this connection?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) A representation has been received by the State Government on this subject.

(b) The matter is receiving the attention of the State Government.

EX-EMPLOYEES OF FORMER AIR-INDIA LTD.

960. Shrimati Renu Chakravarty: Will the Minister of Communications be pleased to state:

(a) the full findings of the Hon'ble Justice Shri W. R. Puranik who examined the representation of the ex-employees of (i) the former Air-India Limited, and (ii) the other Airline Companies;

(b) the total expenses incurred to get all the representations of the ex-employees examined by the Hon'ble Judge, and on which the Govern-